

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

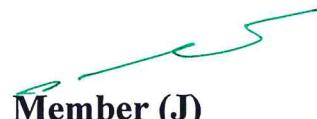
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.92/BB/ 2017	-	For hearing	Rule-4 of I&B	Satheesan Uthan & 2 Others Vs Oceanus Dwelling Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	RAJKUMAR MD 9620212325	PETITIONER	
2.	YELHAPPAN A 9845554045	Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Both requested time on the ground that, matter is likely to be compromised. List it on 08/01/2018.


Member (T)


Member (J)